

# HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

## NOTIFICATION

No: 1001 of 2022 RG/LP Dated: 29-7-2022

It is hereby notified that Shri Muzaffar Ahmad Padroo S/O Shri Abdul Razak Padroo R/O Village Arwani, District Anantnag has surrendered his Certificate of Enrollment, as an Advocate vide his application dated 25.05.2022. Therefore, his Certificate of Enrolment bearing Roll No. 792 dated 23.09.1991 is kept in abeyance.

**By Order.**

*(Signature)*  
**(Mohammad Yasin Beigh)**  
**Registrar (Adm.)**

No: 25387-96/LP Dated: 29-7-2022

Copy to the: -

1. Registrar Judicial, High Court Wing Srinagar.
2. Principal District & Sessions Judge, Anantnag.
3. Secretary, Bar Council of India, New Delhi
4. President District Bar Association, Anantnag.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6.  CPC e-Courts High Court of J&K and Ladakh, Srinagar getting the same uploaded on the official website of the High Court.
7. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also for keeping record of the same.
8. Shri Muzaffar Ahmad Padroo S/O Shri Abdul Razak Padroo R/O Village Arwani, District Anantnag, for information.

*(Signature)*  
**Registrar (Adm.)**